

06.04.2017

TCSP 152 of 2017

Sr. No. 23

Sunila Chavan
i/b.
Shrutti Kelji

Adv. for
Petitioner

Chavan

COMMON ORDER

TCSP 152/230-232/NCLT/MB/MAH/2017

At request of the petitioner counsel, list this matter on 26-04-2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)